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Title: Secretary General reported that Rajya Sabha at its sitting held on the 9th August 2021 agreed without any amendment/recommendatons to the Tribunals Reforms Bill, 2021, Taxation Laws (Amendment) Bill, 2021 and Central Universities (Amendment) Bill, 2021, which was passed by the Lok Sabha at its sitting held on 03.08.2021 and 06.08.2021 respectively. Rajya Sabha agreed to nominate two members from Rajya Sabha to associate the Committee on Public Accounts for the unexpired portion of the term of the Committee.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) “In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 9th August, 2021 agreed without any amendment to the Tribunals Reforms Bill, 2021 which was passed by the Lok Sabha at its sitting held on the 3rd August, 2021.”
- (ii) “In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Taxation Laws (Amendment) Bill, 2021, which was passed by the Lok Sabha at its sitting held on the 6th August, 2021 and transmitted to the Rajya Sabha for its recommendations and to state that this House

has no recommendations to make to the Lok Sabha in regard to the said Bill.”

- (iii) “In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 9th August, 2021 agreed without any amendment to the Central Universities (Amendment) Bill, 2021, which was passed by the Lok Sabha at its sitting held on the 6th August, 2021.”
- (iv) “I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 2nd August, 2021 adopted the following Motion in regard to the Committee on Public Accounts:-

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate two Members from Rajya Sabha *vice* Shri Bhupender Yadav and Shri Rajeev Chandrasekhar, appointed as Ministers w.e.f. 7th July, 2021, to associate with the Committee on Public Accounts for the unexpired portion of the term of the Committee and do proceed to elect, in such manner as the Chairman may direct, two Members from amongst the Members of this House to serve on the said Committee.”

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, Shri V. Vijayasai Reddy and Dr. Sudhanshu Trivedi, Members, Rajya Sabha have been duly elected to the said Committee.’.

... (*Interruptions*)

माननीय अध्यक्ष : माननीय सदस्यगण, आप सभी वरिष्ठ हैं । कभी भी सभा पटल पर रखे जाने वाले पत्रों के समय वेल में नहीं आते हैं, नारेबाजी नहीं करते हैं ।

... (व्यवधान)

माननीय अध्यक्ष : आप क्यों संसदीय मर्यादाओं का उल्लंघन कर रहे हैं? आप खुद मर्यादा क्यों गिरा रहे हैं?

... (व्यवधान)

माननीय अध्यक्ष : आपको यहाँ उनकी बातों को रखने के लिए जनता ने चुनकर भेजा है । आप संसदीय मर्यादाओं को गिरा रहे हैं, यह उचित नहीं है । यह आपकी गलत बात है ।

... (व्यवधान)